Minister of Human Resource Development to recommend the inclusion of Kannada as a Classical Language in the Books of Record of UNESCO, pursuant to such vastness and depth of Kannada language, nationally and globally.

MR. CHAIRMAN: Now, Shri Mahesh Poddar, not present. Dr. Santanu Sen.

## Demand to take action against malpractices by medical colleges and hospitals for obtaining MCI recognition

DR. SANTANU SEN (West Bengal): Sir, to get recognition of Medical Council of India, RIMS Medical College of Raipur, Chhattisgarh, is hiring villagers at the rate of 100-200 rupees per person per day to show them as patients before MCI.

So, most of the admitted patients are healthy villagers. Everyday dummy files of Emergency & OPD patients are being prepared. College buses are used to bring children, youth & elderly persons from villages. Adults are given ₹ 100-200 & children Rs. 50-100 per day. No investigation for them and no dietary request from them. They are just IPD & OPD numbers.

As per MCI guidelines, for the first four years of opening of Medical College, four OPD patients and thereafter eight patients per student after four years is mandatory. Therefore 1,200 OPD patients are needed per day to get sanction of 150 seats in a college. Similarly, a hospital attached to a medical college having 150 seats must have 700 beds. For the first four years, 60 per cent of in-house beds should remain occupied. We came to know from a popular daily. It creates apprehension that such horrible incidents might be taking place in many other Medical Colleges.

It reflects the level of performance of the present Board of Governors of M.C.I. which replaced the old one. And as after enactment of NMC, there could be mushrooming of Medical Colleges, chances of such happening would increase even more. So the Government must look into it very seriously.

MR. CHAIRMAN: Thank you very much. Thanks to the hon. Members who were patient enough to do their duty and then sat up to 8.45 p.m. Today is the most productive day because four Bills have been passed today. Then, good speeches have been made. We have taken more than 11 questions also and we were able to take good number of Zero Hour submissions also.

SHRI JAIRAM RAMESH (Karnataka): Thank you, Sir. Without your help and interventions, the Appropriation Bill would not have been discussed. We are discussing the Appropriation Bill after a long time. This has been possible because of your generosity.

MR. CHAIRMAN: But, I have already said, my operation depends on your cooperation. Otherwise, there will be occasional separation.

The House stands adjourned till 1100 hours on Friday, the 13th December, 2019.

The House then adjourned at forty-eight minutes past eight of the clock till eleven of the clock on Friday, the 13th December, 2019.